

'A'

OA 122/90 5-

Serial
No. of
Order

Date of
Order

Order with Signature

13 23-4-91

The Judgment is pronounced in the
pen cost vide separate sheets
attached to the record ^{in copy 100.}
applications and accordingly
disposed of. No Costs

^{Asst. Secy}
Vice-Chairman

M.
Member (J)